

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 565/2012

NIPUN SAXENA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[HIGH ON BOARD]

WITH

SMW(CrI) No. 4/2019 (PIL-W)Mr. Sidharth Luthra, Amicus Curiae assisted by Ms. Supriya Juneja,
learned

counsel/Advocate-on-Record

IA No. 107372/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 89799/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107373/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 107370/2020 - INTERVENTION APPLICATION

IA No. 8079/2020 - INTERVENTION APPLICATION

IA No. 37881/2020 - INTERVENTION/IMPLEADMENT

IA No. 89797/2022 - INTERVENTION/IMPLEADMENT

Date : 24-04-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr./Ms.Nipun Saxena
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Mr. Paras Nath Singh, Adv.
Petitioner(s)-in-person

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Ms. Vallabhi Shukla, Adv.

Mr. Rohit Kumar, Adv.

Mr. Joginder Mann, Adv.

Mr. Govardhan Prasad Tiwari, Adv.

Mr. Bimlesh Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 8th May, 2025 to be taken
up at 2.00 P.M..

We have heard Mr. Sidharth Luthra and Ms.
Indira Jaising learned *Amicus Curiae* appearing in
both the matters for sufficient length.

The arguments have been advanced in presence
of Ms. Archana Pathak Dave and Ms. Aishwarya Bhati
learned ASG so they can anticipate further
developments in the case on 8th May, 2025.

In the meanwhile, office to upload the
report(s) submitted by Mr. Sidharth Luthra, learned
Amicus Curiae on 19th February, 2025 and by
Ms.Indira Jaising, learned *Amicus Curiae*.

(SONIA BHASIN)
ASSISTANT REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR